

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CA(CAA)/30(CHE)/2024
NAME OF THE PETITIONER : Stahl India Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Ld. Counsel Mr.Inbaraju for the Applicant.

This is an Application for scheme of amalgamation under Section 230-232 of CA, 2013 involving the transferor company M/s. ICP Hi-Tech Coatings India Pvt Ltd and M/s. Stahl India Pvt Ltd (Transferee Company). The transferor company proceedings are pending before NCLT, Ahmedabad Bench.

Applicant filed synopsis.

List the matter on **03.07.2024** for hearing.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk